

From,

Atul Srivastava, HJS
Registrar (Judicial)(Services),
High Court of Judicature
at Allahabad.

To,

The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.

No. 678/Admin. (Services)/2019 Dated: Allahabad: December 19, 2019

Subject: Regarding nomination of Judicial Officers for participation in the Management Development Programme/ Capacity Building Programme at Indian Institute of Public Administration (IIPA), New Delhi.

Madam,

With reference to your letter No. IIPA-Trg./JTRI/2392 dated 13th December, 2019 on the above mentioned subject, I am directed to inform you that Hon'ble Court has been pleased to approve the schedules of Management Development Programme/Capacity Building Programme which are going to be held from **06.01.2020 to 10.01.2020** and **13.01.2020 to 17.01.2020** at Indian Institute of Public Administration(IIPA), New Delhi.

I am further to say that Hon'ble Court has also been pleased to nominate the officers mentioned in enclosed lists 'A' and 'B' for the above mentioned training programme scheduled from **06.01.2020 to 10.01.2020** and **13.01.2020 to 17.01.2020** respectively, at Indian Institute of Public Administration (IIPA), New Delhi.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Enclosure: As above

sd/-

Registrar (Judicial) (Services)

No. 678(i)/Admin. (Services)/2019 Dated: December 19, 2019

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Government of U.P., Lucknow.
2. Sri Amitabh Ranjan, Registrar, Indian Institute of Public Administration (IIPA), I.P. Estate, Ring Road, New Delhi-110002.
3. All the District & Sessions Judges, subordinate to High Court of Judicature at Allahabad with the request to kindly inform the officers concerned accordingly and direct them to report at Indian Institute of Public Administration (IIPA), New Delhi.
4. **Shri Abhishek Jaiswal**, Registrar, Land Aqvi,Rehab & Resettlement Auth., Faizabad, **Shri Vikas Chaudhary**, Registrar, Land Aqvi,Rehab & Resettlement Auth., Bareilly, **Shri Sunit Chandra (Sonu)**, Judicial Member, Commercial Tax Tribunal, Gautambuddha Nagar, **Sri Saurav Singh**, Registrar, Land Aqvi,Rehab & Resettlement Auth., Lucknow with the request to attend the aforesaid training at IIPA, New Delhi as per their respective schedules.
5. OSD(Judicial)(Computer), High Court, Allahabad.

Enclosure: As above

sd/-

Registrar (Judicial) (Services)

Judicial Training & Research Institute, U.P. Lucknow**Special Training Programme on Management for Judicial Officers**

Duration: 06.01.2020 to 10.01.2020

Sl. No.	I.D.	Batch	DOB	Name Sri/Smt./Ms	Designation	Place of Posting
1.	5973	1999	02.07.1971	SMT. RACHNA ARORA	Principal Judge, Family Court	Bareilly
2.	5928	1999	01.07.1968	RATNESH MANI TRIPATHI	Addl. District & Sessions Judge	Meerut
3.	5929	1999	15.11.1968	SHAILENDRA PANDEY	Addl. District & Sessions Judge	Baghpat
4.	2165	DHJS-2014	30.12.1978	SANJAI VEER SINGH	Addl. District & Sessions Judge	Fatehpur
5.	5974	1999	24.12.1966	ARVIND RAI	Addl. Principal Judge, Family Court	Deoria
6.	6010	1999	17.11.1969	SMT. ADESH NAIN	Principal Judge, Family Court	Kannauj
7.	2166	DHJS-2014	25.07.1974	VATSAL SRIVASTAVA	Spl. J, Spl C.No 2 (Pre.Cor. Act)	Gorakhpur
8.	5975	1999	01.01.1968	ASHOK KUMAR-IX	Addl. District & Sessions Judge	Etah
9.	5976	1999	15.09.1967	NITYA NAND SHRINET	Spl. J. (SC/ST, Pev.of Atroci Act)	Barabanki
10.	5931	1999	03.01.1967	RAM PRAKASH PANDEY	Addl. District & Sessions Judge	Mathura
11.	5933	1999	18.11.1968	AKHILESH KUMAR PATHAK	Addl. District & Sessions Judge	Ramabai Nagar
12.	1703	2006	05.07.1983	PIYUSH SIDDHARTHA	Chief Judicial Magistrate	Bareilly
13.	1750	2006	20.09.1975	NAVNEET KUMAR BHARTI	Civil Judge (Senior Div.)	Bahraich
14.	1672	2006	18.11.1976	RAJNEESH MOHAN VERMA	Civil Judge (Senior Div.)	Shamli at Kairana
15.	1673	2006	15.09.1978	YASH PAL SINGH LODHI	Civil Judge (Senior Div.)	Bareilly
16.	1674	2006	05.01.1981	DILIP KUMAR SACHAN	Addl. Chief Judicial Magistrate	Bijnor
17.	1617	2006	30.06.1973	SHAMIM AHMAD ANSARI	Chief Judicial Magistrate	Gautambuddha Nagar
18.	1618	2006	15.06.1983	ATUL CHAUDHARY	Addl. Chief Judicial Magistrate	Bareilly
19.	1728	2006	29.07.1979	VIRAT KUMAR SRIVASTAVA	Chief Judicial Magistrate	Unnao
20.	1619	2006	01.01.1977	PRADEEP KUMAR SINGH-I	Chief Judicial Magistrate	Balrampur
21.	1729	2006	08.07.1980	DHIRENDRA SINGH	Chief Judicial Magistrate	Ambedkar N. at Akbarpur
22.	1757	2006	05.08.1977	HARISH CHANDRA	Secretary, D.L. S.A.	Bareilly
23.	2340	2015	23.03.1990	PRAFFUL KUMAR CHAUDHARY	Civil Judge (Junior Div.)	Ambedkar N. at Akbarpur
24.	2341	2015	25.11.1990	SARVESH SINGH YADAV	Civil Judge (Junior Div.)	Atarra-Banda
25.	2342	2015	12.10.1976	SWATANTRA SINGH RAWAT	Civil Judge (Junior Div.)	Musafirkhana-Sultanpur
26.	2344	2015	01.06.1987	ABHISHEK JAISWAL	Registrar, LandAqui,Rehab &ResettlementAuth.	Faizabad
27.	2345	2015	01.08.1989	SUMIT CHAUDHARY	Civil Judge (Junior Div.)	Gunnor-Sambhal at Chandausi
28.	2347	2015	07.10.1987	VIPIN YADAV	Civil Judge (Junior Div.)	Chakia- Chandauli
29.	2348	2015	30.07.1989	AKSHAYDEEP YADAV	Civil Judge (Junior Div.)	Chhata-Mathura
30.	2349	2015	20.07.1977	LEELU	Civil Judge (Junior Div.)	Deoband-Saharanpur
31.	2351	2015	02.03.1989	KANHAIYA JI	Civil Judge (Junior Div.)	Aligarh
32.	2352	2015	09.01.1985	ALOK VERMA	Judicial Magistrate	Jaunpur
33.	2353	2015	15.09.1988	SUSHRI PRITI BHUSHAN	Civil Judge (Junior Div.)	Tanda(Ambedkar N.at Akb)
34.	2354	2015	10.05.1986	ARJUN	Civil Judge (Junior Div.)	Sambhal-Sambhal at Chandausi
35.	2355	2015	30.06.1987	SUSHRI ANCHAL KASANA	Judicial Magistrate	Saharanpur
36.	2356	2015	13.03.1988	BRAHMPAL SINGH	Civil Judge (Junior Div.)	Sadabad-Hathras
37.	2357	2015	30.06.1983	SUNIL KUMAR NAGAR	Civil Judge (Junior Div.)	Moth-Jhansi
38.	2359	2015	25.12.1989	MOHD SAJID	Civil Judge (Junior Div.)	Tilhar-Shahjahanpur
39.	2360	2015	27.11.1983	VIKAS CHAUDHARY	Registrar LandAqui,Rehab&ResettlementAuth.	Bareilly
40.	2361	2015	15.08.1981	SANDEEP PAARCHA	Nyayadhikari, Gram Nyayalaya Siyana	Bulandshahar

Judicial Training & Research Institute, U.P. Lucknow



Special Training Programme on Management For Judicial Officers

Duration: 13.01.2020 to 17.01.2020

Sl. No.	I.D	Batch	DOB	Name Sri/Smt./Ms	Designation	Place of Posting
1	2167	DHJS-2014	01.07.1970	NAND PRATAP OJHA	Addl. District & Sessions Judge	Aligarh
2	5977	1999	09.07.1969	VINOD KUMAR BARNWAL	Addl. District & Sessions Judge	Rai Bareli
3	2168	DHJS-2014	02.08.1970	SANJEEV KUMAR SINHA	Spl. J. (SC/ST, Pev.of Atroci Act)	Ghazipur
4	5978	1999	17.12.1971	SUNIT CHANDRA (SONU)	Judicial Member, Commercial Tax Tribunal	Gautambuddha Nagar
5	2169	DHJS-2014	01.09.1977	RAJNISH KUMAR	Spl. J. (SC/ST, Pev.of Atroci Act)	Deoria
6	5979	1999	15.08.1966	UDAI BHAN SINGH	Addl. Principal Judge, Family Court	Sultanpur
7	6023	1999	01.07.1968	CHANDRA PRAKASH TEWARI	Addl. Principal Judge, Family Court	Kanpur Nagar
8	6017	1999	21.05.1964	SMT. MUNAWAR JAHAN	Addl. Principal Judge, Family Court	Allahabad
9	6024	1999	01.02.1970	AHSANULLAH KHAN	Addl. District & Sessions Judge	Unnao
10	2170	DHJS-2014	18.07.1978	SMT. MADHULIKA CHOUDHARY	Spl. Judge (E.C. Act)	Kanpur Nagar
11	6025	1999	26.01.1968	SANJIV KUMAR SINGH	Spl. J. (SC/ST, Pev.of Atroci Act)	Hardoi
12	1620	2006	02.10.1980	SMT. ALAKA YADAV	Civil Judge (Senior Div.)	Unnao
13	1876	2006	09.07.1978	SMT. SHIKHA RANI JAISWAL	Chief Judicial Magistrate	SantKabirN at Khalilabad
14	1675	2006	07.07.1982	DEVENDRA NATH GOSWAMI	A.C.J.M. (Railway)	Jhansi
15	1621	2006	05.07.1976	SURENDRA PRASAD	Judge Small Causes Court	Saharanpur
16	1677	2006	15.10.1975	MERAJ AHMED	Civil Judge (Senior Div.)	Rai Bareli
17	1622	2006	30.12.1971	SHIVA NAND	Civil Judge (Senior Div.)	Lucknow
18	1569	2006	05.12.1971	BIRENDR SINGH	Addl. Chief Judicial Magistrate	Hamirpur
19	1745	2006	31.07.1967	RAVI KUMAR GUPTA	Chief Judicial Magistrate	Lalitpur
20	1747	2006	01.10.1971	ASHOK KUMAR YADAV-III	Addl. Chief Judicial Magistrate	Shikohabad-Firozabad
21	1748	2006	26.12.1975	FARRUKH INAM SIDDIQUI	Addl. Chief Judicial Magistrate	Unnao
22	1758	2006	09.09.1981	SMT. ASIFA RANA	Addl. Chief Judicial Magistrate	Aligarh
23	2362	2015	03.04.1987	MRITUNJAY KUMAR	Civil Judge (Junior Div.)	Ballia
24	2363	2015	06.07.1984	VIJAY BHAN	Judicial Magistrate	Ballia
25	2365	2015	09.06.1983	BALWANT KUMAR BHARATI	Civil Judge (Junior Div.)	Mohammadabad Gohana at Mau
26	2366	2015	02.09.1991	SAURAV SINGH	Registrar, Land Aqvi, Rehab & Resettlement Auth.	Lucknow
27	2367	2015	18.07.1989	MAHENDRA SINGH PASWAN	Civil Judge (Junior Div.)	Barabanki
28	2368	2015	30.03.1988	AVADHESH KUMAR	Civil Judge (Junior Div.)	Atrauli-Aligarh
29	2369	2015	26.06.1989	SAWAN KUMAR VIKAS	Civil Judge (Junior Div.)	Purva-Unnao
30	2039	2013	16.12.1986	UTSAV GAURAV RAJ	Addl. Civil Judge (Sr.Div.)/ACJM.	Allahabad
31	2040	2013	28.12.1986	SHIVAM KUMAR	Addl. Chief Judicial Magistrate	Gorakhpur
32	2042	2013	21.06.1988	SUSHRI NEHA RUNGTA	Addl. Civil Judge (Sr.Div.)/ACJM.	Varanasi
33	2043	2013	30.12.1989	RAHUL KUMAR SINGH	Secretary, District Legal Services Authority	Gorakhpur
34	2044	2013	14.01.1990	PRASHANT SHUKLA	Addl. Chief Judicial Magistrate	Fatehpur
35	2046	2013	15.09.1986	SMT. NAHID SULTANA	Civil Judge (Senior Div.)	Moradabad
36	2048	2013	13.10.1986	SMT. BHAVYA TIWARI	Addl. Civil Judge (Senior Div.)	Lucknow
37	2049	2013	11.05.1985	SUSHRI SALONI RASTOG I	Civil Judge (Senior Div.)	Muzaffar Nagar
38	2051	2013	23.12.1986	SMT. ALUNKRITA SHAKTI TRIPATHI	Secretary, District Legal Services Authority	Etawah
39	2052	2013	14.05.1986	SMT. NUHIN ZAIDI	Civil Judge (Senior Div.)	Etawah
40	2054	2013	10.06.1984	DEEPAK KUMAR MISHRA	Addl. Civil Judge (Sr.Div.)/ACJM.	Aligarh